## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 147(ND)13 CA. NO.

CORAM:

1.

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: M/s. Mr. Dilip Shantilal Jain & Ors. V/s. M/s Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

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## ORDER

Ld. Counsel for the petitioner has received the respondent's reply to his application praying for restoration of the petition, though the reply to the same is not on record.

- The Bench Officer is directed to ensure that the same is placed before this Bench.
- Since none in present on behalf of respondent, the matter is adjourned to 09.08.2016.

(Ina Malhotra) Member Iudicial

(A varadharajan) Member Judicial